## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.10.2022 (MONDAY)

<u>COURT –II</u>

### **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

<u>10:30 AM</u>

# In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 44 of 2022 & I.A. No. 3647, 3649 of 2022 (With Defects)	Keshav Bihani Vs. Competition Commission of India & Anr.	Anu Monga	Sudhanshu Pr. Singh Davander Prasad
2.	Competition App. (AT) No. 45 of 2022 & I.A. No. 3652, 3653 of 2022 (With Defects)	Hari Narayan Bihani Vs. Competition Commission of India	Anu Monga	Sudhanshu Pr. Singh Davander Prasad

### For Admission (After Notice)

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3.	Competition App. (AT) No. 16 of 2021	Pawan Jagetia Vs. Competition Commission of India & Ors. <b>With</b>	Abir Roy	Balaji Subramanian Arav Kapoor-R1 Manika Brar-R5				
4.	Competition App. (AT) No. 21 of 2021	Sovan Roy Director General, All India Brewers' Association Vs. Competition Commission of India <b>With</b>	Subodh P. Deo	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor Ishani Banerjee Shama Nargis				
5.	Competition App. (AT) No. 22 of 2021	All India Brewers' Association Vs. Competition Commission of India <b>With</b>	Subodh P. Deo	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Sonam Mathur Nisha K Uberoi-R2 Atryee Sarkar-R5				
6.	Competition App. (AT) No. 23 of 2021	United Breweries Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Nisha Kaur Uberoi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Afreen Abbassi-R4 Subodh P Deo-R5				

7.   8.	Competition App. (AT) No. 24 of 2021 Competition App. (AT) No. 25 of 2021	Perry Goes Vs. Competition Commission of India & Ors. <b>With</b> Shekhar Ramamurthy Vs. Competition Commission of India & Ors.	Sahil Khanna Ravisekhar Nair	Balbir Singh ASG)Balaji SubramanianArav Kapoor-R1Shama NargisRahat Dhawan-R6Atryee Sarkar-R4Balbir Singh (ASG)Arav Kapoor-R1Shivangi ChawlaGautam Chawla-R6Afreen Abbassi-R4
9.	Competition App. (AT) No. 26 of 2021	With Kiran Kumar Vs. Competition Commission of India & Ors. With	Abhay Joshi	Afreen Abbassi-R4 Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
10.	Competition App. (AT) No. 27 of 2021	Kalyan Ganguly Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Alfeen Abbassi-R4Balbir Singh (ASG)Balaji SubramanianArav Kapoor-R1Shama NargisShivangi ChawlaGautam Chawla-R6Afreen Abbassi-R4
11.	Competition App. (AT) No. 18 of 2021 & I.A. No. 257 of 2022 (With Defects)	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

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- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By order of Hon'ble Chairperson -sd/-Registrar